

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-III

Item No.-03

IA-929/2021

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr
Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...**OPERATIONAL CREDITOR**

...**RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 27.04.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Shikhil Suri, Ms. Nikita Thapar & Ms. Komal Gupta,
Advocates.

For the RP

: Mr. Rishab Jain, Advocate.

ORDER

IA-929/2021:-

Heard the submissions made by the Counsel for the Applicant. The Counsel for the Resolution Professional is present. Reply has filed by the Resolution Professional and copy has been served to the counsel for the Applicant. The counsel for the Applicant is directed to file rejoinder, if any, on the next date of hearing.

List the matter on 20.05.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-III

Item No.-03

IA-1606/2021

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr
Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 27.04.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Jayant Mehta, Senior Advocate, Mr. Shikhil Suri,
Ms. Nikita Thapar & Ms. Komal Gupta, Advocates.

For the RP

: Mr. Rishab Jain, Advocate.

ORDER

IA-1606/2021:-

Heard the submissions made by the Counsel for the Applicant. The Counsel for the Resolution Professional is present and prayed for grant of time to file reply. The prayed for time is granted for filing reply.

List the matter on 06.05.2021.

-Sd.

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd.-

(P.S.N PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-III

Item No.-03
New IA-1934/2021
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 27.04.2021

CORAM:

SHRI P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Rishab Jain, Advocate.

ORDER

IA-1934/2021:-

Counsel for the Applicant is present. Counsel for the non-applicant is not present at the time of virtual hearing. In the interest of justice, matter be posted to 25.05.2021.

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd.

(P.S.N PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-III

Item No.-03
New IA-1933/2021
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 27.04.2021

CORAM:

SHRI P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Rishab Jain, RP.

ORDER

IA-1933/2021:-

Counsel for the Applicant is present. Counsel for the non-applicant is not present at the time of virtual hearing. In the interest of justice, matter be posted to 25.05.2021.

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(P.S.N PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-III

Item No.-04

New IA-1822/2021

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 16.04.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA-1822/2021:-

Heard the submissions made by the Counsel for the Resolution Professional. The Counsel for the Resolution Professional prayed for grant of time three weeks for filing reply. The time prayed for is granted.

List the matter on 20.05.2021.

-SD-

(NARENDER KUMAR BHOLA)

MEMBER (TECHNICAL)

-SD-

(P.S.N PRASAD)

MEMBER (JUDICIAL)